

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.49(GOA)/2016
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016

NAME OF THE PARTIES: Mr. Wilson Godinho & Ors.

V/s.
M/s. Arondha Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	KAMAL ASRAWAL CA. 1/n Adv R. P. Yash	Respondent No. 2	Kamal Asrawal

ORDER

C.P. No. 49/397-398/CLB/MAH/2016

1. Ld. Counsel for Respondent is present. From the side of the Petitioner's Advocate one office attendant is present but without any letter of Authority.
2. Respondent No. 2 is seeking time for filing of Reply. Reply shall be filed by Respondent No. 2 on or before 20.09.2016, thereafter two weeks' time for filing a rejoinder (if any).
3. Matter is listed for hearing on 17.10.2016. During that period terms and conditions of order dated 28.07.2016 shall remain in operation.
4. Duly communicated to both the sides.

sd/-

Dated: 01.09.2016

Shri M.K. Shrawat
Member (Judicial)